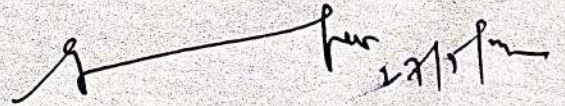


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
28-05-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 285/2012 2. O.S. 304/2013 3. O.S. 1371/2014 4. R.A. 5/2019 5. O.S. 289/2019 6. O.S. 1147/2019 7. O.S. 65/2020 8. O.S. 627/2020 9. O.S. 1469/2020 Arguments 10. O.S. 1183/2011 11. R.A. 93/2011 12. M.A. 73/2018 13. Ex. 23/21	

14. O.S. 952/21.

Note: Other Cases will be adjourned in the CIS



Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 28.05.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 189/2007		
2.	FDP. 50/2013		
3.	OS. 1504/2015		
4.	OS. 2032/2015		
5.	MC. 439/2019		
6.	OS. 59/2020		
7.	OS. 305/2020		
	Arguments		
8.	OS. 3042/2005		
9.	RA. 31/2017		
10.	RA. 1/2018		
11.	FDP. 41/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 28.05.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	Ex. 6/2016		
	Arguments		
3.	OS. 1042/2012		
4.	OS. 1249/2016		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **28.05.2021**
CIVIL CASES


MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 835/2005 2) OS. 161/2006 3) OS. 1978/2006 4) OS. 1842/2008 5) Ex. 113/2008 6) FDP. 18/2011 7) OS. 599/2011 8) OS. 623/2011 9) OS. 982/2011</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>10) OS. 634/2010 11) RA. 109/2012 12) Misc. 41/2016</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>13) OS. 1141/2011 14) OS. 1407/2011 15) Ex. 71/2015 16) OS. 48/2017 17) OS. 256/2017 18) OS. 466/2017 19) OS. 1354/2017 20) OS. 158/2018 21) OS. 690/2018 22) RA. 108/2018 23) OS. 999/2019 24) OS. 936/2021</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to 28-05-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.1070/2008 2. O.S.12/2010 3.O.S.841/2010 4. R.A.75/2012 5. R.A.128/2012 6. O.S.1611/2012 7. O.S. 745/2013	Arguments 1.O.S.313/2014 2. F.D.P.8/2014 3.O.S.1870/2014 4. O.S.1612/2017 5. O.S.1136/2018 6. O.S.23/2019 7.M.C.37/2020
To hear on IAs 1 O.S.95/2010 2. O.S.96/2010 3. O.S.97/2010 4. R.A.35/2014 5. O.S.116/2016 6 M.C.181/2018 7. O.S.1235/2018	To hear on IAs 1 R.A.70/2019 2. O.S.1745/2019 3. O.S.752/2021 4. O.S.910/2021 5. O.S.411/2011
Issues 1 O.S.296/2019	Issues 1. 2019/2014


IV ASCJ 27.05.2021
Bengaluru Rural District, Bengaluru

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 28.05.2021

<u>I Session</u> <u>(Morning)</u>	<u>II Session</u> <u>(Afternoon)</u>
<p style="text-align: center;"><u>Hearing</u></p> <p>1) OS. 667/2005 2) OS. 2729/2006 3) Ex.22/2013 4) OS. 842/2016 5) OS. 1380/2016 6) OS. 813/2020 7) OS. 841/2021 8) OS. 894/2021 9) MA. 42/2021 10) OS. 938/2021</p>	<p>NIL</p>

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

Cause list dated 28.05.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 1566/2006		
2.	OS. 2130/2006		
3.	OS. 2220/2006		
4.	OS. 2635/2006		
5.	OS. 87/2007		
6.	OS. 422/2007		
7.	OS. 411/2009		
8.	OS. 841/2014		
9.	OS. 1181/2020		
10.	OS. 1205/2020		
11.	OS. 48/2021		
12.	OS. 537/2021		

Sd/-
C/c VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru